University Grants Commission Act, 1956:—

- (i) G.S.R. No. 31(E), dated the 18th January, 1979, publishing the University Grants Commission (Disqualification, retirement and conditions of service of members) (Third) Amendment Rules, 1978.
- (ii) G.S.R. No. 32(E), dated the 18th January, 1979, publishing the University Grants Commission (Returns and Information by Universities) Rules, 1979.

[Placed in Library. See No. LT-4457/79 for (i) and (ii)].

Notification of the Ministry of Finance (Department of Revenue and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, on behalf of Shri Satish Agarwal, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in Engish and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 287(E), dated the 8th May, 1979, alongwith an Explanatory Memorandum thereon.

[Placed in Library, See No. LT-4469/79].

The Urban Land (Ceiling and Regulation) Senond Amendment Rules, 1979 and related papers.

तिर्माण ग्रौर ग्रावास तथा पूर्ति ग्रौर पुनर्वास मंत्रालय में राज्य मंत्री (श्रो राम किकर): श्रीमन्, मैं नगर भूमि (ग्रिधिनयम सीमा तथा विनियमन) ग्रिधिनियम, 1976 की धारा 46 की उपधारा (3) के ग्रधीन नगर भूमि (ग्रिधिकतम सीमा तथा विनियमन) दूसरा संशोधन नियम, 1979 को प्रकाशित करने वाली निर्माण ग्रौर ग्रावास मंत्रालय की ग्रिधिसूचना साठ काठ निठ संठ 271 (ई), दिनांक 27 ग्रुप्रैल, 1979 की एक प्रति (ग्रंग्रेजी तथा हिन्दी में), उस पर एक व्याख्यात्मक ज्ञापन सहित, सभा पटल पर एखता हं।

[Placed in Library. See No. LT-4459|79].

Report and Accounts (1977-78) of the Bongaigaon Refinery and Petrochemicals Limited and related papers

पेट्रोलियम तथा रसःयन श्रौर उर्वरक मत्रालय में राज्य मंत्रों (श्री नरसिंह) : श्रीमन्, मैं निम्नलिखित पत्र सभा पटल पर रखता हू :

- (i) कम्पनी ग्रिधिनियम, 1956 की धारा 619-क की उपधारा (1) के ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) :—
  - (क) 1977-78 वर्ष के लिए बोंगाईगांव रिफाइनरी एंड पेट्रोके मिन तस लिमटेड का चौथा वार्षिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखा परीक्षकों का प्रतिवेदन और उस पर भारत के नियन्त्रक महालेख।परिक्षक की टिप्पणियों सहित।
  - (ख) कम्पनी के कार्यकरण की सरकार द्वारा समोक्षा ।
- (ii) ऊपर (1) (क) में उल्लिखित प्रतिवेदन को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला एक विवरण (ग्रग्नेजी तथा िन्दी में) । [Placed in Library See No LT-4468 | 79 for (i) and (ii)].
- I. Reports and Accounts (1976-77 and 1977-78) of the Central Institute of Plastics Engineering and Tools, Madras and related papers.
- II. Oil Industry (Development)
  Amendment Rules, 1979.

श्री नरिसंह : श्रीमन् में निम्नलिखित पत्नों की भी एक-एक प्रति (श्रग्नेजी तथा हिन्दी मे) सभा पटल पर रखता हूं :

I.~(i) 1976--77 के हर्ष के लिए सेन्ट्रल इस्टीट्यूट ग्राफ प्लास्टिक्स इजीनियरिंग एण्ड टूल्स, महास का नौवा

वार्षिक प्रतिवेदन तथा लेखे, लेखाम्रों पर लेखा परीक्षकों के प्रतिवेदन भ्रौर इंस्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा सहित।

[Placed in Library. Se<sub>2</sub> No. LT-4466[79].

(ii) 1977-78 के वर्ष के लिए सेन्ट्रल इंस्टीट्यूट ग्राफ प्लास्टिक्स इंजी-नियरिंग एंड ट्र्ल्स, मद्रास का दसवां वाधिक प्रतिवेदन तथा लेखे, लंखाग्रों पर लेखा परीक्षकों के प्रतिवेदन ग्रीर इस्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा सहित। [Placed in Library. See No. LT-4467 79].

(iii) तेल उद्योग (विकास) स्रिधि-नियम, 1974 की धारा 31 की उपधारा (3) के अधीन तेल उद्योग (विकास संशोधन नियम, 1979 को प्रकाशित करने वाली पेट्रोलियम, रसायन और उर्वरक मंत्रालय (पेट्रोलियम विभाग) की स्रिधि-सूचना साठ काठ निठ संठ 311 (ई), दिनांक 14 मई, 1979 की एक प्रति (अग्रेजी तथा हिन्दी मे)।

[Placed in Library. See No. LT-4496|79].

## MESSAGES FROM THE LOK SABHA

- The Goa, Daman and Diu Appropriation (Second Vote on Account) Bill, 1979.
- II. The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1978.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

**(I)** 

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to en-

close herewith the Goa, Daman and Diu Appropriation (Second Vote on Account) Bill, 1979, as passed by Lok Sabha, at its sitting held on the 15th May, 1979.

2. The Speaker has certified that this Bill is a Money Bill."

(ii)

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 15th May, 1979, has adopted the following motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1978:—

## MOTION ~

"That this House do further extend upto the last day of the Winter Session, 1979, the time for presentation of the Report of the Joint Committee on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes."

Sir, I lay a copy of the Goa, Daman and Diu Appropriation (Second Vote on Account) Bill, 1979, on the Table.

MR. CHAIRMAN: Now, Discussion on the International Situation. Shri Bipinpal Das.

## DISCUSSION ON THE INTERNA-TIONAL SITUATION

SHRI BIPINPAL DAS (Assam): Mr. Chairman, throughout the history of international relations the basic question before the mankind has been war or peace. I do not want to go into the past history and there is no need for me to analyse the causes of the First World War or the Second World War. But I should refer and it is worthwhile to refer, to the post-Second World War situation and say that even after the end of the Second World War with the horrifying experience of Hiroshima and